

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.207/Chd/Pb/2020**

**Under Section 9 of the  
Insolvency & Bankruptcy  
Code, 2016**

**In the matter of:-**

Goel Iron Store

...Petitioner-Operational Creditor

Versus

Adarsh Super Construction Pvt. Ltd.

....Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence  
adjourned to 31.03.2021.

Sd/-  
Court Officer

Feb., 24, 2021  
AV